Dear Madam,

Over the past few years, we have seen exponential growth in technology and today IoT (Internet of Things), AI (Artificial Intelligence), M2M (Machine to Machine) communications etc have become a reality. Voluminous data is being generated whenever a user comes in contact with the digital eco-system; we are therefore witnessing a "Digital Era". Since data is ubiquitous in the world today; the issue of protection of personal data of the users is a matter of deep concern for everyone. Since large portion of data flows through the telecom networks, the Authority felt it necessary to examine the issue of privacy and security of data in telecom networks and the measures that need to be adopted to ensure the privacy and security of data of telecom consumers. Accordingly, the Authority had suo-moto issued a consultation paper on "Privacy security and Ownership of data in the Telecom sector" on 09th August, 2017. In response to the CP, large number of responses were received from stakeholders. Subsequently, an open house discussion was also conducted on 01st February, 2018 at New Delhi.

2. Comments and counter-comments received from the stakeholders along with the inputs received during the Open House Discussion were considered by the Authority before formulating the present recommendations.

3. In keeping with practice, a copy of this letter is being placed on the website of the Authority (www.trai.gov.in)

4. This letter issues with the approval of the Authority.

With Warm Regards

Yours sincerely,

(S.K. Gupta)

Encl: as above

Smt. Aruna Sundarajan,
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